

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

In exercise of powers vested in me and in modification of this office earlier order no. 2349-63/Power/Judl./N-E/KKD/Delhi/2019 dated 27.04.2019, the following Judicial Officers are authorized under section 10(3) of the Criminal Procedure Code 1973 to hear and dispose of bail/urgent applications pertaining to all the Police Stations/Investigating Agencies of Police Districts of North-East District, Delhi, as mentioned against their respective names, in accordance with law for the **month of June, 2019 w.e.f. 01.06.2019 to 07.06.2019:-**

Sl. No	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1.	<b>Sh. Vidya Prakash,</b> Spl. Judge (NDPS)/NE	Gokalpuri, Dayal Pur New Usmanpur, Bhajanpura, Karawal Nagar, <b>Investigating Agencies</b> CBI, Crime Branch, IPR/EOW, CAW Cell, Special Cell & Special Task Force	<b>Sh. Raghubir Singh,</b> ASJ-02/NE	<b>Sh. Praveen Singh,</b> ASJ-01/NE
2.	<b>Sh. Praveen Singh,</b> ASJ-01/NE	Shastri Park Metro Station, Khajuri Khas Seelampur, Sonia Vihar, Shastri Park	<b>Sh. Lalit Kumar,</b> ASJ-03/NE	<b>Sh. Raghubir Singh,</b> ASJ-02/NE

*(Signature)*  
**(ANOOP KUMAR MENDIRATTA)**  
District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

No. 3045-58 /Power/Judl./N-E/KKD/Delhi/2019

Dated: 30/5/19

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (J)/A.O. (Judicial), Administration Branch, Bail/Filing Section, North-East District, Karkardooma Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
9. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
10. For LAYERS.
11. PS/Reader to the Ld. D&SJ, North-East District, KKD Courts, Delhi.

*(Signature)*  
**District & Sessions Judge**  
North-East District (Officiating),  
Karkardooma Courts, Delhi.